होने वाली मौतो को रोकने के लिए आरल रिहाइड्रेशन अरेपी है।

Setting up of Power Generation Units by Private Entrepreneurs

*159 SHRI SHIV PRATAP MISHRA. SHRI PARVATHANENI UPENDRA

Will the Minister of ENERGY be pleased to state

(a) whether it is a fact that a large number of private entrepreneurs have approached the State Electricity Boards for setting up power generating units, and

(b) if so, what are the names thereof and the action taken thereon?

 \mathbf{THE} MINISTER OF ENERGY (SHRI KALYAN SINGH KALVI). (a) and (b) Seven State Governments have invited offers by insertion of advertisements in the Newspapers from the private entrepreneurs for implementation of their projects totalling 'o 10528 8 MW in the private sector The State Governments are competent to process these applications in terms of the guidelines anthe Government to nounced by encourage private sector participation in power generation for the purpose of allowing private entrepreneurs to execute their projects The names of the State Governments and the details of the projects adver'ised by [See Appendix them are annexed CLVI, Annexure No 30]

In addition to the above power projects in private sector under the following categories

(1) On going 5 (five) projects of 627 Megawatt,

(1) Under techno-economic examination—3 (three) projects of 1180 Megawatt,

(11) Projects in which private sector have evinced interest 20 (twenty) of 5773 5 Megawatt, are given in Annexure [See Appendix CLVI, Annexure No 30]

Allocation to sick units in Delhi for manufacture of LPG Cylinders and valves

*160 SHRI BEKAL UTSAHI. Will the Minister of PETROLEUM AND CHEMICALS be pleased to state

(a) whether it is a fact that Industrial Reconstruction Bank of India (IRBI) has recommended to the Indian Oil Corporation to allot manufacture of LPG cylinders and valves to some sick units of Delhi;

(b) if so, what are the names of such units along with the number of LPG cylinders/valves allotted for manufacture to each of them during the last one yaer on the recommendations of IRBI in Delhi, and

(c) what is the policy of IOC to rehabilitate sick units and the guideline for allocation for manufacture of LPG cylinders/valves?

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIA. MENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) No, Sir

(b) Does not arise.

(c) Indian Oil Corporation does not have any corporate policy on rehabilitation of sick LPG cylinders and valves manufacturing units The annual requirement of LPG cylinders and valves is allocated amongst the units approved by the Oil Industry Technical Committee on the basis of their past performance, vendor rating and production capacity

Compensation to Displaced Persons of Shaktinagar, U.P for the Land Acquired for NTPC Project

1146 CHOWDHRY HARI SINGH: Will the Minister of ENERGY be pleased to state.

(a) whether former Prime Minister declared at a meeting of 9th June,

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1989 at Shaktinagar in Uttar Pradesh that his Government would compensate the displaced persons who have not been compensated by the N T P C for the land acquired for power project by giving them compensation equal to the price of their land,

(b) whether he also declared that in addition to that every far ily member would be given Rs 100 per mensem ex-gratia; and

(c) if so, what action has been taken by the present Government in the matter?

THE MINISTER OF STATE FOR ENERGY (SHRI BABANRAO DHA-KANE) (a) and (b) The former Prime Minister had stated in a meeting held at Shaktinagar on 9th June, 1989 that displaced families who have not received the benefit of employment would be compensated for their loss of monthly income and an additional Rs 100/- per month ex-gratia till their resettlement

(c) The information i_S being collected and will be laid on the Table of the House

भोपाल गैस पीडितों को राहत

1147. श्री ग्रन तराय देवशंकर देव '

क्या पेढ़ोलियम और रमायन मंत्री यह बताने की कृप करेगे कि:

(क) केन्द्रीय सरकार ने भोपाल गैस पोडितो के पुनुर्वास के लिए मध्य प्रदेश के राज्य प्रशासन को खब तक कितनी राशि प्रदान की है, ग्रीर

(ख) केन्द्रीय सरकार गैस पीडितों के कल्याण के लिए और क्या कदम उठा रही है ?

पद्रोलियम थ्रौर रनायन तथा संगदीय कार्य मंत्री (श्री सत्य प्रकाश मालवीय): (क) थ्रौर (ख) भारत सरकार ने मध्य प्रदेश सरकार को गैस पीडितो को राहत थ्रौर पुनर्वास पर होने वाले खर्च के निर्वहन के लिए अर्थीपाय अग्रिम राशि और मध्या अवधि ऋणा के रूप में 101 62 करोड़ रुपये दिए हैं सरकार ने 1984 से 1989 तक

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राज्य सरकार को भोपाल गैस तासदी के संबंध मे दिए गए 91.62 करोड रुपये के मध्या-ग्रवाधि ऋणो को ब्याज सहित बट्ट खाते में डालना भी सिद्धान्त रूप मे स्वीकार कर लिया है।

केन्द्र सरकार ने भोपाल गैस रिसाव तासदी के समय भोपाल के गंभीर रूप से प्रभावित 36 म्युनिसिपिल वार्डों के सभी व्यक्तियो को 1-4-1990 के 3 वर्ष की ग्रवधि के लिए प्रति व्यक्ति प्रति माह 200/- रुपए की दर से ग्रंरितम राहत का भुगतान करने के लिए 360 करोड रुपए भी मजूर कर दिए है।

दिनांक 17 दिसम्बर 1990 को ग्रंतिम राहत की स्थिति निम्न प्रकार है :--

 लाभग्राहियो को जारी नोटिसों की स॰ -7,89,518
दिए गए नोटिसो की सख्या -5,09,470
पहचाने गए लाभग्राहियो की सः -4,00,323
खोले गए खाते -3,99,110

Delayed Publication of Nutrition News

1148 SHRI B K HARIPRASAD Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) whether it is a fact that the Nutrition News brought out by ICMRs NIN, Hyderabad is invariably behind schedule and the July 1990 issue carries results of National Nutrition Monitoring Board surveysof1975—80 which were brought out by ICMR in 1989,

(b) whether Government will take corrective steps in the matter and ensure that results are brought out early, and

(c) whether any NNMB surveys have been conducted after 1980 and if so whether these have been publish_ ed in Nutrition News?